

Pollution Control Board, Finance Ministry, Law Ministry etc.

11. The Group also considered the problems due to the visit of Inspectors/field officers from Banking Institutions. The Group was of the view that a detailed study on the subject would be undertaken in due course of time and appropriate recommendations would be made. A senior official of the Banking/Financial Institution may also be associated with the Group.

Employing Foreign Marine Engineer's Instead of Indian Engineers in ONGC

9051. SHRI P.R. KUMARAMANGALAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in the 'Statesman' of 8 April, 1986 which makes a reference to total neglect of indigenous talent, specially by the Oil and Natural Gas Commission ;

(b) whether it is a fact that our engineers, specially the marine engineers, are highly competent and in demand are also in employment throughout the developed world ;

(c) if so, the reasons for the preference given to foreigners by Oil and Natural Gas Commission ; and

(d) the corrective steps proposed to be taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). Yes, Sir.

(c) and (d). No preference is given to foreigners by ONGC. However, the services of a very small number of expatriate are being utilised at present as marine engineers for the same is considered essential since OSV operation is a nascent industry in the country and the Indian masters need to gain some experience in this field.

Demand by Suzuki Motors Ltd. to increase its equity share in Maruti Udyog Ltd.

9052. SHRI KRISHNA SINGH :
SHRIMATI GEETA MUKHERJEE :
SHRI MANIK REDDY :
DR. G. VIJAYA RAMA RAO :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Suzuki Motors Ltd., the Japanese collaborator of Maruti Udyog Ltd., has proposed an increase in its equity share in the latter ;

(b) if so, their precise demand ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No, Sir,

(b) and (c). Do not arise.

Effect of Liberalisation of Imports on Production of Public Sector Undertakings

9053. SHRI KRISHNA SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether consequent upon the recent liberalisation of imports, including imports of technology and capital goods, the order lists of various Public Undertakings have been squeezing and demand for import of technology and heavy machinery is increasing ;

(b) if so, how it is likely to affect the production of public sector undertakings during the current year and which of these undertakings are likely to be affected considerably ; and

(c) Government's reaction to this trend ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Import is generally allowed only after taking into account indigenous offer and the

capacity of domestic manufacturers to comply with technical and commercial requirements of users. The order book position of Public Sector Undertakings under the Deptt. of Public Enterprises shows improved trend.

(b) According to the latest data available, production in Capital Goods Sector of the Public Sector Undertakings is projected to register significant growth in 1986-87.

(c) Various measures have been taken and steps have been initiated for continuous growth in production of Capital Goods industries including in the Public Sector. Government takes corrective steps whenever adverse trends are noticed.

Cost Inquiry into Polyester Filament Yarn Industry by BICP

9054. SHRI KRISHNA SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether a cost inquiry by the Bureau of Industrial Costs and Prices has been caused into the Polyester filament yarn industry ;

(b) if so, the main objects of this inquiry ; and

(c) the details of the findings ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The Bureau of Industrial Costs and Prices has been asked to make a cost study of polyester filament yarn industry with a view to determine the fair selling price of the products.

(c) The cost study has not been completed yet.

Suspension of sale and rise in price of Maruti Car

9055. SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Maruti Udyog has an accumulated stock of Rs. 15 crores and the sale has been suspended for quite some months ;

(b) if so, the reasons therefor ;

(c) whether it is fact that because of the increase in the prices of Japanese components and rise in excise duty, the cost of the car is likely to rise further ;

(d) whether the Maruti Udyog has made any request to Government in this regard ; and

(e) if so, the details thereof and the decision taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Pending fixation of prices of its vehicles following Budget proposals, Maruti Udyog Limited has suspended sale of vehicles for some days in March 1986.

(c) to (e). The pricing of vehicles is a commercial matter to be decided by the Board of Directors of Maruti Udyog Limited. The increase in fiscal levies will have consequential effect, on prices of vehicles. A proposal to review excise duty for small fuel efficient cars is under consideration of the Government.

Norms for Fixing Prices of Public Sector Goods

9056. SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that at a Seminar organised by the Bureau of Public Enterprises in March in New Delhi it was suggested that a well laid out norm should be established for fixing the prices of the public sector goods with the broader strategy of determining and controlling costs rather than allowing prices to become a method of hiding inefficiency.

(b) if so whether Government have given a thought to the above suggestion ; and

(c) if so, their reaction in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Presumably the Hon'ble Member is referring to a Seminar conducted by the Institute of Cost and Works Accountants